

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2341
ANSWERED ON:14.03.2008
EXPANSION OF CHANDRAPUR THERMAL POWER PLANT
Ahir Shri Hansraj Gangaram

Will the Minister of POWER be pleased to state:

- (a) whether the Government of Maharashtra has submitted any proposal for expansion of Super Thermal Power Plant at Chandrapur;
- (b) if so, the decision taken by the Government thereon;
- (c) whether any financial assistance has been provided for the purpose; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI SUSHIL KUMAR SHINDE)

(a) & (b) : M/s. Maharashtra Power Generation Company Ltd. (MAHAGENCO) has a proposal for setting up two more units each of 500 MW at Chandrapur Thermal Power Plant. As per Electricity Act, 2003, any generating company may establish a thermal generating station without obtaining a licence under this Act if it complies with the technical standards relating to the connectivity with the grid. Concurrence of Central Electricity Authority (CEA) is also not required for thermal power generation schemes.

(c) & (d) : The total cost of the project is estimated to be Rs.5500 crore for which funding (loan) to the extent of 80% of the project cost has been sought from the Rural Electrification Corporation under the Ministry of Power.